



सत्यमेव जयते

# केन्द्रीय विद्युत विनियामक आयोग

## CENTRAL ELECTRICITY REGULATORY COMMISSION



No. 17/2019/E/CERC

Date 22<sup>th</sup> April, 2019

**Subject : Constitution of Working Group for "Regulatory framework for determination of input price or transfer Price from Integrated Coal Mine"**

In context of the above subject and with reference to the meeting held on 19<sup>th</sup> March, 2019 at Conference Room, CERC, New Delhi, it was discussed to form a working group to examine various aspects and suggest suitable approach for developing regulatory framework for determination of input price or transfer Price from Integrated Coal Mines of generating station whose tariff is determined by the Commission under Section 62 of the Electricity Act, 2003. Accordingly, the Central Electricity Regulatory Commission has constituted following working group under the Chairmanship of Shri Sutirtha Bhattacharya, Chairperson, WBERC:

- |                                       |   |                     |
|---------------------------------------|---|---------------------|
| a) Shri Hemant Gandhi, Jt Chief, CERC | - | Member              |
| b) Representatives from WBERC         | - | Member              |
| c) Shri M.M.Chaudhari, Dy Chief, CERC | - | Member cum Convener |

2. The broad Terms of Reference (TOR) of the Group are:

- Identify issues associated with the practices of coal price fixation and factors to be considered for determination of input price of coal to the generating station;
- Suggest suitable regulatory framework for fixation of input price of coal for the generating companies in India and provide inputs for developing formats for seeking information of coal mine;
- Any other matter related to the above.

3. The working group, if deemed necessary, may take assistance from the experts and necessary information from officials with regard to details of coal mine owned by them.

  
(M.M.Chaudhari)  
Dy Chief, CERC

To,

- Secretary, WBERC
- All Members of Working Group

Copy to:

- PS to Chairperson, CERC
- PS to Chairperson, WBERC

तीसरी मंजिल, चन्द्रलोक बिल्डिंग, 36, जनपथ, नई दिल्ली-110 001  
Third Floor, Chanderlok Building, 36, Janpath, New Delhi-110 001  
Phone : 91-11-2335 3503 Fax : 91-11-2375 3923 E-mail : info@cercind.gov.in



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CENTRAL ELECTRICITY REGULATORY COMMISSION



No. 17/2019/E/CERC

Date 24<sup>th</sup> May, 2019

**Subject : Constitution of Working Group for "Regulatory framework for determination of input price or transfer Price from Integrated Coal Mine"**

Pursuant to the nomination received from Secretary, West Bengal Electricity Regulatory Commission (WBERC) vide letter dated 21<sup>st</sup> May, 2019, Shri Tapan Kumar Chakrabarty, Advisor (Engg) is hereby nominated as representative of WBERC in Working Group constituted vide letter dated 22<sup>nd</sup> April, 2019 on above subject.

2. It has been decided that the input price or transfer price from Integrated Lignite mine will also be included in Terms of Reference (TOR). Accordingly, Working Group will consider "Regulatory framework for determination of input price or transfer Price from Integrated Coal or Lignite Mine".
3. This letter is issued in continuation with letter dated 22nd April, 2019.

*M. Chaudhari 24/5*  
(M.M. Chaudhari)  
Dy Chief, CERC

To,  
i) Secretary, WBERC  
ii) All Members of Working Group

Copy to:  
i) PS to Chairperson, CERC  
ii) PS to Chairperson, WBERC